

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 47/1998
(O.A. 777/1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

ANANTA KR. MANNA & ANR.

VS.

UNION OF INDIA & OTHERS.

For the applicant : Mr. A. Chakraborty, counsel

For the respondents : Mr. Sarajit Sen, counsel

Heard on : 30.09.99


Order on : 30.09.99


ORDER

Heard ld. counsel for both sides.

2. Id. counsel, Mr. Sarajit Sen appearing on behalf of the alleged contemner submits that the respondents (In O.A.) have complied with the order of this Tribunal for which this CPC was filed. This fact is not disputed by the Id. counsel Mr. A. Chakraborty who is appearing on behalf of the applicant and he submits that he has no instruction from his client in this matter.

3. Considering the aforesaid circumstances, the application is disposed of without any order as to costs.


(G. S. MAINGI)
MEMBER(A)


(D. PURKAYASTHA)
MEMBER(J)